

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1227(KB)2019
IA(I.B.C)/1290(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	TRUX APP PVT. LTD VS SAFE CARGO MOVERS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Shreya Choudhury, Adv. : For Liquidator

ORDER

1. Ld. Counsel for the liquidator present.
2. **IA(I.B.C)/1290(KB)2024**
 - i. This IA has been filed seeking extension of liquidation period by six months. This IA is accompanied by an affidavit of Liquidator at page 22.
 - ii. Heard the Ld. Counsel for the Liquidator. Time to complete the liquidation process is extended by **six months** w.e.f. 10.07.2024. Liquidator to complete the liquidation process within the extended time positively.
 - iii. IA is accordingly, allowed and **disposed of**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**